

Shri Indrajit Gupta: The answer was not audible, Sir.

Shri Nanda: I said that if any upward revision had to be confined to the existing price structure, then, there would have been no need for a wage board. The fact is that the wage board is free to give its recommendation.

Shri Oza: Has the work of any wage board suffered because the same chairman has been appointed on several wage boards?

Shri Hathi: No; it has not suffered at all.

श्री अ० प्र० शर्मा : कोल इंडस्ट्री के वेज बोर्ड में ए० आई० टी० यू० सी० का भी नामिनशन पाने का क्या कोई क्लेम है ?

Shri Hathi: It is not a question of anybody's claim. As my senior colleague said, we do take into consideration the representative character of the unions.

Central Housing Board

*243. **Shri Basappa:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Central Housing Board has been established; and

(b) what is the exact purpose of this Board?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri P. S. Naskar): (a) Not yet.

(b) Broadly, the basic objectives would be:—

(i) to raise additional funds from the private sector through shares, deposits, debentures etc., for enlarging the housing programme;

(ii) to promote housing activity and provide the machinery needed for the creation of a sound mortgage market in housing; and

(iii) to ensure that the funds made available by the Central Government to the Board, together with the additional funds raised by it (the latter) are appropriately and fully utilized for Housing.

Shri Basappa: May I know whether the Life Insurance Corporation will be channelling its loans through the Central Housing Board for the construction of houses and also whether the Central Board will come to the assistance of the State housing boards?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): The Housing Board has not yet been formed. We are looking into the matter and I am hoping that we should be able to take a final decision within the next few months. As regards the LIC, I think they have already given Rs. 60 crores for housing in the Third Plan period. That is over and above Rs. 140 crores that we are giving. That makes a total of Rs. 200 crores.

Shrimati Renu Chakravartty: May I know whether anything has been laid down as to the rent within which these houses will be built and what will be the categories of people for whom they will go?

Shri Mehr Chand Khanna: Actually the idea is to construct houses of low cost perhaps both in the urban and the rural areas. The details have not yet been worked out.

श्री म० ला० द्विवेदी : मैं यह जानना चाहता हूँ कि जो केन्द्रीय हाउसिंग बोर्ड बन रहा है, उस में राज्यों के प्रतिनिधित्व के सम्बन्ध में क्या केन्द्रीय सरकार ने राज्य सरकारों से कोई वार्तालाप या लिखा-पढ़ी की है। यदि हाँ, तो किन किन राज्यों से उत्तर पक्ष में आये और किन किन से विपक्ष में ?

श्री मेहर चन्द खन्ना : बाज़र राज्य सरकारों में हाउसिंग बोर्ड बन भी चुके हैं। मरकज़ में अभी तक नहीं बना है।

श्री म० ला० द्विवेदी : मैं केन्द्रीय बोर्ड की बात कर रहा हूँ ।

अध्यक्ष महोदय : माननीय सदस्य यह जानना चाहते हैं कि क्या केन्द्रीय बोर्ड के बारे में राज्य सरकारों से कोई खती-किताबत हुई है ?

श्री मेहरचन्द खन्ना : जैसा कि मैंने अभी कहा है, बाज़र राज्य सरकारों में तो हाउसिंग बोर्ड बन चुके हैं, लेकिन केन्द्रीय बोर्ड अभी तक बना नहीं है । अगर हमने केन्द्रीय बोर्ड बनाया तो ज़रूरी बात है कि उस का सम्बन्ध राज्य सरकारों से होगा ।

श्री म० ला० द्विवेदी : मेरा प्रश्न यह था कि जो केन्द्रीय बोर्ड बन रहा है, क्या उस में राज्यों के प्रतिनिधि रहेंगे, उन का इस बोर्ड से क्या सम्बन्ध रहेगा और क्या इस बारे में उन के साथ लिखा-पढ़ी की गई है । यदि हाँ, तो उस का क्या फल निकला है ?

श्री मेहरचन्द खन्ना : जब केन्द्रीय बोर्ड बनेगा, तो ज़रूरी बात है कि उस का और राज्य सरकारों का आपस में सम्बन्ध होगा ।

Shri Ramanathan Chettiar: What are the terms and conditions under which the LIC has offered Rs. 16 crores for this purpose?

Shri Mehr Chand Khanna: I am talking from memory and I think the loan is Rs. 60 crores and not Rs. 16 crores. It is to be repaid over a long period of time and it carries a certain rate of interest which may be 4 or 5 per cent. If the hon. Member wants any specific information, and if he were to write to me I shall gladly supply the information.

Shrimati Renu Chakravartty: I want to know whether the Ministry has reviewed what has happened to the various housing schemes of the Central Government and how many of them have been left unused because people are unable to pay rent and also whether the Central Housing Board before it proposes to take up the schemes will look into this ques-

tion of rent so that it is, within the power of the people to utilise it?

Mr. Speaker: Let it mature. Now is not the time for considering them; they have not considered these details so far.

Shri Mehr Chand Khanna: I may submit that for the latter part of the question, I have already replied that the whole thing is in a fluid stage. As regards the first part of the question, I would invite the attention of the hon. Member to a four page folder, it actually contains 36 pages and it was circulated to all Members of Parliament and it contains a full picture of the various housing schemes, the extent they have been implemented and the money allocated to the various States.

Shri Hari Vishnu Kamath: Will this Central Housing Board function independently of the Planning Commission or will it be a limb of the Planning Commission?

Shri Mehr Chand Khanna: It will be under the Ministry of Works, Housing and Supply and if it is ever set up, the Planning Commission shall certainly be consulted.

Shri Shiv Charan Gupta: May I know whether the Central Housing Board will attend to the problems of the Union Territories as well or separate housing boards are proposed to be created for the Union Territories?

Shri Mehr Chand Khanna: I am a Member representing Delhi. I shall certainly see that Delhi is included.

Export of Salt to Japan

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*244 { Shri M. R. Krishna:
Shrimati Maimoona
Sultan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether an agreement has been concluded between the Governments of India and Japan recently for supply of Indian salt to the latter;